

(13)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
HYDERABAD

D.ANO.370/96

Between:

Date of Order: 21.3.96.

Yamijala Yelleswar

...Applicant.

And

1. The Director General,
Indian Council of Agriculture Research,
Krishi Bhawan,
New Delhi - 1.
2. The Director,
Central Research Institute of Dryland Agriculture,
Santhoshnagar,
Hyderabad - 500 659.
3. Senior Administrative Officer,
Central Research Institute of Dryland Agriculture,
Santhoshnagar, Hyderabad - 500 659.

...Respondents.

Counsel for the Applicant : Mr.K.K.Chakravarthy

Counsel for the Respondents : Mr.N.R.Devraj, Sr.CSAC.

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

contd...

(14)

2

O.A.No.370/96

Date of Order: 21.3.96

JUDGEMENT

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

* * *

The applicant in this OA is the son of late Shri Y.Narasimha who died while in service in the year 1983. His mother who was also an employee of the same organisation died on 16.3.88 while she was in service. The present family consists of a sister. He submitted a representation for appointment on compassionate grounds to R2 when he attained majority by his representation dated nil vide Annexure-3. It is stated that the representation is yet to be disposed of, though he was orally informed that his case for compassionate ground appointment will be considered when he attains the majority.

2. It is also stated that he was employed as a casual labour under R2 for a short period in the year 1988-89.

3. In the above circumstances the following direction is given:- R2 should dispose of the representation (A-3) preferably within a period of 3 months from the date of receipt of a copy of this order. If there is work and there is need for employment for casual labour the case of the applicant may be considered for such casual engagement in accordance with rule.

4. The OA is ordered accordingly at the admission stage itself. No costs.

On 21st March, 1996
(R.RANGARAJAN)
Member (Admn.)

Dated: 21st March, 1996

(Dictated in Open Court)

Prashant
Dy. Registrar (J)

sd

Contd...

..3..

Copy to:

1. The Director General,
Indian Council of Agriculture Research,
Krishi Bhawan,
New Delhi - 1.
2. The Director,
Central Research Institute of Dryland Agriculture,
Santhoshnagar,
Hyderabad-500 659.
3. The Senior Administrative Officer,
Central Research Institute of Dryland Agriculture,
Santhoshnagar, Hyderabad-500 659.
4. One copy to Mr,K.K.Chakravarthy, Advocate,CAT,Hyderabad.
5. One copy to Mr.N.R.Devraj,Sr.CGSC,CAT,Hyderabad.
6. One copy to Library,CAT,Hyderabad.
7. One spare copy.

YLRK

3/4 09370/96

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD.

HON'BLE SHRI A.B.GORTI: MEMBER(A)

HON'BLE SHRI R.Rangarajan: M(A)

DATED: 21-3-96.

ORDER/JUDGMENT

M.A. NO./R.A./C.A. No.

IN

O.A. NO. 370/96

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED ~~REJECTED~~ —

NO ORDER AS TO COSTS

* * *

No Space Copy

A/c copy sent

